

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

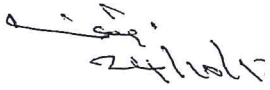

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/42/2016  
NAME OF THE PETITIONER(S) : G. Sethuraman  
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
①	G. POONKURAN	For Petitioner	
	R. Gautham Kumar	Counsel for	
	Arriban Vijay	R2 & R3	

**ORDER**

Counsel representing both the parties are present. Counsel for respondents made his submissions in part. For continuation of the same, time is extended at request.  
Put up on 09.11.2017 at 10.30 A.M.

bc

  
K Anantha Padmanabha Swamy  
Member (Judicial)